

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-08/2013/143/RC Dated 28.05.2024

In partial modification of Point 8 of Annexure A of Notification No. HC.XI-08/2013/400/RC dated 19.10.2023, the Hon'ble High Court has been pleased to make the following addition to the Gauhati High Court Guest House Rules, 2013, only in respect of Stenographers/Private Secretaries [Grade-I, II, and III] of the State of Mizoram:

Note : *"The Stenographers/Private Secretaries of the State of Mizoram of all Grades i.e. Grade-I, II and III, shall be charged with room rent of Rs.400/- (Rupees Four Hundred only) per day for their stay at the Gauhati High Court Guest House, Kharguli, while on official duty.*

Further, Notification No. HC.XI-08/2013/421/RC dated 02.12.2023 is hereby cancelled.

This Notification shall come into force with immediate effect.

By Order,

Sd/- Shri Sunil Kumar Poddar,
REGISTRAR GENERAL

Memo No. HC.XI-08/2013/144-162/RC Dated 28.05.2024.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110001.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General, High Court of _____.
7. The Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/ Registrar (Estt.)(i/c) Gauhati High Court, Guwahati.
8. The Registrar –cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

Contd..

9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl./Itanagar Bench, Yupia (He is requested to furnish a copy of this Notification to the Hon'ble Judges available at the station.)
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
12. The OSD, Gauhati High Court, Guwahati.
13. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- ✓ 18. The Project Manager, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL